

PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Wednesday, 30th July, 1952

The House met at a Quarter Past  
Eight of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-26 A.M.

MOTION FOR ADJOURNMENT

FLOODS IN ASSAM

**Mr. Speaker:** The statement made by Shri Gulzari Lal Nanda, the Minister of Planning and Irrigation and Power in reply to the short notice question this morning regarding floods in Assam disposes of whatever was required to be done in connection with the Assam flood situation and there is no need to keep the adjournment motion pending.

**Jonab Amjad Ali** (Goalpara-Garo Hills): May I be permitted to withdraw it?

**Mr. Speaker:** There is no question of withdrawal. I did not allow it. I shall now merely say that I disallow it.

**Jonab Amjad Ali:** But I wish to withdraw it.

**Mr. Speaker:** Very well. Then the matter is over.

MESSAGES FROM THE COUNCIL OF STATES

**Mr. Speaker:** The Secretary will now read the messages from the Council of States.

**Secretary:** Sir, I have to report the following two messages received from the Secretary of the Council of States:

(i) "In accordance with the provisions of rule 125 of the Rules of 145 PSD.

Procedure and Conduct of Business in the Council of States, I am directed to inform you that the Council of States, at its sitting held on the 29th July, 1952, agreed without any amendment to the Indian Companies (Amendment) Bill, 1952, which was passed by the House of the People at its sitting held on the 17th July, 1952.

(ii) In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to enclose a copy of the National Cadet Corps (Amendment) Bill, 1952, which has been passed by the Council of States at its sitting held on the 29th July, 1952."

NATIONAL CADET CORPS (AMENDMENT) BILL

**Secretary:** Sir, I lay the National Cadet Corps (Amendment) Bill, 1952 as passed by the Council of States on the Table of the House.

PAPER LAID ON THE TABLE

ANNUAL REPORT OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES

**The Minister of Home Affairs and States (Dr. Katju):** I beg to lay on the Table a copy of the Annual Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the period ended 31st December, 1951. [Placed in Library. See No. IV. A. 4(1).]

**Shri P. N. Rajabhoj** (Sholapur-Reserved Sch. Castes) rose—

**Mr. Speaker:** He may first study the statement and then put questions.

श्री पी० एन० राजभोज : मैं यह पूछना चाहता हूँ.....